



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

T.A. No.61/01414/2020

This the 19th day of February, 2021

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Zaffar Ali, age 27 years, S/o Mohd. Ali Dev, R/o Asthan Mohalla, Tehsil & District, Doda.

.....Applicant
(None present)

Versus

State through Commissioner Cum Secretary, Technical Education Department, Govt. of Jammu and Kashmir, Civil Secretariat, Srinagar/Jammu and 03 Others.

..... Respondents
(Mr. Amit Gupta, A.A.G.)

O R D E R (ORAL)**Hon'ble Mr. Anand Mathur, Member (A)**

Despite sending the link to learned counsel for the applicant for joining the video conference for hearing the matter by this Tribunal, yet he has not joined the video conference today.

2. On the previous dates, i.e. 01.02.2021 & 12.02.2021, nobody joined the video conference on behalf of the applicant and the case was listed for today for appearance of the applicant and yet nobody is present on behalf of the applicant through video conference. It seems that the applicant has lost interest in pursuing the matter. Accordingly, T.A. is dismissed in default for non-appearance on the part of the applicant.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

SS/-